

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 1396 of 2019**

**IN THE MATTER OF:**

**K. Surekha**

**...Appellant**

**Versus**

**Sarvottam Ispat Ltd.**

**...Respondent**

**For Appellant: None.**

**For Respondent: Mr. K. Datta, Mr. Karan Gandhi and Ms. Sudiksha Saini,  
Advocates.**

**O R D E R**

**02.03.2020** List the Appeal 'For Admission (After Notice)' on **23<sup>rd</sup> March, 2020.**

[Justice A.I.S. Cheema]  
Member (Judicial)

[Justice Anant Bijay Singh]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)